

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CA(CAA)-107/(ND)/2017

IN THE MATTER OF:

M/s. Agrentium International Limited

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 26.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rajan Khanna, Advocate

Mr. Naresh Kumar, Advocate

For the Respondents :-

ORDER

Learned Counsel for the petitioner is present. Heard 1<sup>st</sup> motion Application.

Order reserved.

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
26.9.2017